GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4723 ANSWERED ON:04.05.2012 CLEARANCE TO POWER PROJECTS Danve Shri Raosaheb Patil

Will the Minister of POWER be pleased to state:

- (a) the details of power projects in the country for which environmental and other clearances have been granted during the last three years and the current year along with the estimated power generation capacity of these projects, State/Union Territory wise; and
- (b) the time by which these projects are likely to be completed by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): With the enactment of Electricity Act, 2003, Techno-economic clearance of Central Electricity Authority (CEA), is not required for Thermal Power Projects. A total of 15 nos. of hydro-electric projects aggregating to an installed capacity of 8450 MW have been accorded concurrence by CEA during last three years viz.2009-10 to 2011-12 and the current year till date. The details of these projects (State-wise) including the time by which these projects are likely to be completed are enclosed (Annex-I). 12 nos. of hydro projects with aggregate capacity of 6031 MW have been cleared from environment aspect and 5 nos. of projects with aggregate capacity of 1641 MW have been cleared from forests aspects during this period. Details of these hydro-electric projects (State-wise) including the time by which these projects are likely to be completed are enclosed (Annex-II). Thermal Power Projects totaling to 106130 MW have been accorded environmental clearance during the last three years i.e. from 1.4.2009 to 31.3.2012. Details of these Projects State-wise are enclosed (Annex-III).